

DSJ/BLP/EC/8-25/2018-
OFFICE OF THE DISTRICT AND SESSIONS JUDGE
BILASPUR, HIMACHAL PRADESH.

Dated Bilaspur , the Jun, 2019.

From

The District & Sessions Judge,
Bilaspur, Himachal Pradesh.

Subject: Quotation notice for procurement and installation of Bio-metric Attendance Machine.

Quotations are invited in sealed cover for the purchase of Bio-metrics based Attendance Monitoring System for the Court Complex Bilaspur and Taluka Court Ghumarwin. Sealed quotations for biometrics based Attendance System addressed to **The District and Sessions Judge, Bilaspur, H.P.** should reach at the latest by **08.07.2019 at 04:45PM.**

Details of equipment's and Minimum Technical Specifications/ requirement to be empaneled/procured are given as under :-

S.No.	Description	Specification	Quantity
1	eSSL U 990 Biometric Time Machine with internal battery backup upto 4-5 hours(Compatible with Linux/Ubuntu Server 12.04 and above)	User:3000fingerprints/10.000 fingerprints Transaction:1,00,000 Logs Sensor: 500 DPI Optical Sensor Identification Speed: <=1 Sec FAR: <=0.0001 % Communication: RS232, RS485,TCP/IP, USB USB-HOST & Client 2.0 Port Operation Temperature:0-45oC Operation Humidity: 20-80% Power: 12V DC, 400mA LCD: 3" Color TFT Access Control with U990	4
2	Installation charges, including LAN CAT 6 Cabling ,D-Link Switch Cabling, Networking Switch,Power points to each machine	As per requirement	per requirement

Warranty :

1. The Goods supplied under the Contract shall be fully insured against loss or damage incidental to manufacture or acquisition, transportation, storage and delivery.
2. The Supplier shall provide Comprehensive OEM warranty (including labour and spares) for 05 years for Bio-metric machine. The warranty shall cover the system software, labour and all the hardware parts including updation/upgradation (free of cost) of the Operating System. An undertaking to this effect shall be given by the Bidder in the Fact Sheets.

Terms and Conditions:

1. The intending supplier should have vast experience in the field of providing solutions for applications related to bio-metrics. The company should provide the adequate documentary evidences in support of providing similar machines in other organizations. The machines should have the battery back-up of at least 04 to 08 hours.

2. The system should be based on the finger print. It should be sturdy and tamper proof and immune to the vagaries of nature. Further, it should easily upload and download records of finger prints, data, events, time and attendance. In addition, the parts of machines should be readily available.
3. Sealed quotations for biometrics based Attendance System addressed to **The District and Sessions Judge, Bilaspur, H.P.** should reach at the **latest by 08.07.2019 at 04:45PM**
4. Overwriting/Corrections or incomplete quoting of rates would result in rejection of quotations.
5. No advance payment will be made. Payment shall be made after satisfactory supply, installation/commissioning and acceptance of system.

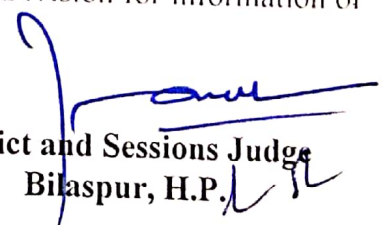


**District and Sessions Judge
Bilaspur, H.P.**

Endst. No.DSJ/BLP/EC/8-25/2018-³²¹² dated Bilaspur, the ^{2/1/19} June, 2019.

Copy forwarded to:-

- ✓ The Assistant Programmer/System Assistants of this office for information with the direction to upload the tender on the official website of this Division for information of all concerned.


**District and Sessions Judge
Bilaspur, H.P.**